

## PENDENCY REPORT AS ON 30-12-2020

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	11123
2	ADMLS-Admiralty Suits.	10
3	AHO-Appeal Against High Court Order.	50
4	ARBA-Appeals under Indian Arbitration Act.	274
5	ARBP-Petitions under Indian Arbitration Act.	202
6	AS-Admiralty Suit.	1
7	BLAPL-Bail Application.	5646
8	CEREF-Reference under Central Excise Act.	20
9	CMAPL-Miscellaneous Applications.	2532
10	CMPAT-Company Act.	84
11	CMP-Civil Miscellaneous Petition	2461
12	COA-Appeals against judgement in Comp.Pet.	17
13	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
14	CONTAC-Appeals against orders in Civil Contempt	6
15	CONTAR-Appeals against orders in Crl.Cont.mater	1
16	CONTC-Cotempt of Court Cases (Civil contempt)	5417
17	Contempt Petition in Bhubaneswar Bench	5
18	Contempt Petition in Cuttack Bench	111
19	Contempt Petition in Sambalpur Bench	1
20	CONTR-Proceeding relating to Criminal Contempt	59
21	COPET-Orginal Petition (Companies Act.)	130
22	CRA-Criminal Appeals	1034
23	CRLA-Appeal against Judgement/Sentence.	9969
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1503
25	CRLMA-Other Miscellaneous Application.	648
26	CRLMC-Appl.under Sec.482 Cr.P.C.	10641
27	CRLMP-Criminal Miscellaneous Petition	589
28	CRLREV-Criminal Revision.	8998
29	CRMC-Criminal Miscellaneous Case	23
30	CRP-Revision Petition.	163
31	CRREV-Criminal Revision	259
32	CS(OS)-Civil suits.	1
33	CUSREF-Reference under Customs Act.	3
34	CVA-Civil Appeals	3
35	CVREV-Civil Revision.	39
36	CVRVW-Civil Review.	19
37	DSREF-Confirmation under Sec.336 Cr.P.C.	3
38	EC-Execution Case.	3
39	ELA-Appeals from Judgement in Election Pet.	14
40	ELPET-Election Petitions.	28
41	EXFA-Execution First Appeal.	3
42	EXOS-Execution Application.	4
43	EXP-Execution Petition.	21
44	FA-First Appeal	1092
45	FAO-First Appeal from Orders.	3315
46	FA(OS)-FA from Judgement in original suits.	1
47	GA-Government Appeals	111
48	GCRLA-Government Appeals	391
49	GUAP-Pet. under Guardianship and Wards Act.	12
50	IP(M)-Main Petition (Insolvency Act.)	1
51	ITA-Appeals Income-tax	404
52	JCRA-Jail Criminal Appeals	15
53	JCRLA-Jail Criminal Appeal	1217
54	JCRLRV-Jail Criminal Revision.	11
55	JCRMC-Jail Criminal Misc.Case.	1
56	LAA-Appeals (Land Acquisition Act)	975
57	LPA-Letters Patent Appeals.	36
58	MACA-Motor Accident Appeals.	6517
59	MAC-Motor Accident Claims.	1
60	MA-Miscellaneous Appeals	102

61	MATA-Matrimonial Cases (Appeals)	947
62	MFA-FA against Spl. Jurisdiction Cases.	12
63	MJC-Misc.Judicial Case.	59
64	MSA-SA from judgements in Misc. Cases.	84
65	OCRMC-Original Crl. Miscellaneous Case	100
66	OJC-Original Jurisdiction case (Writ)	1579
67	OREF-References.	1
68	OS-Original Suit.	1
69	OTAPL-Other Tax Applications.	120
70	OTC-Other Tax Case.	6
71	OVTA-Tax Appeal Under OVAT Act.	1
72	RCFA-First Appeals(Rent Control Matters)	1
73	Review Petition in Cuttack Bench	14
74	RFA-FA from Judgement and Decree in Suit	2161
75	RPFAM-Revision US 19 of Family Court Act.	1644
76	RSA-Second Appeal from Judgement and Decree.	6793
77	RVWPET-Review Petition.	1963
78	SAO-Second Appeal from Appellate Order.	226
79	SA-Second Appeal	2304
80	SCLP-Pet.for leave to appeal to Supreme Court	1
81	SJC-Special Jurisdiction Case (Tax Matters)	179
82	SM-Suo Motu.	46
83	SPA-Sp.Appeal before DB ...	5
84	STAPL-Appl.for direction to make a reference.	1
85	STREV-Sales Tax Revision.	1578
86	TA-Tax Appeal	12
87	TEST-Testamentary Cases.	1
88	TREV-Tax Revesion	99
89	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	286
90	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	929
91	WA-Appeals before DB against SB Judgement	3609
92	WPC(OAC)-Original Application in Cuttack Bench	523
93	WPC(OA)-Original Application in Bhubaneswar Bench	86
94	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	3
95	WPC(OAS)-Original Application in Sambalpur Bench	1
96	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	673
97	WPC(TAC)-Transfer Application in Cuttack Bench	4
98	WP(C)-Writ Petition under Art.226 and 227.	69942
<b>Grand Total</b>		<b>172316</b>